

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2613
TO BE ANSWERED ON 11TH AUGUST, 2023**

RIGHTS OF 5G CONSUMERS

2613 DR. V. SIVADASAN:

Will the Minister of Communications be pleased to state:

- (a) the details of mobile service providers of India who currently have 5G capability and the dates on which they became 5G enabled and the details of providers who are not 5G enabled yet;
- (b) whether the 5G licensed mobile service providers are legally required to guarantee a minimum speed under 5G and if so, the minimum 5G speed that has to be guaranteed;
- (c) what do the different 5G icons, i.e. 5G, 5G+, etc. shown on mobile handsets represent; and
- (d) whether it has been noted that some service providers are misleading the consumers by different 5G icons despite the speed being the same?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) to (d) 5G services can be provided by Access Service licensees after assignment of the required spectrum. Since 1st October 2022, 5G services have been launched in the country by M/s Bharti Airtel Limited, M/s Bharti Hexacom Limited, and M/s Reliance Jio Infocomm Limited. Speed of 5G services is guided as per the standards notified by International Standards bodies. 5G icons are nomenclature used by handset vendors to represent 5G technology. Information relating to misleading the consumers by showing different 5G icons can be presented before Telecom Regulatory Authority of India.
